

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

REVIEW PETITION (CIVIL) Diary No. 32708/2019

(Arising out of impugned final judgment and order dated 03-07-2019
in SLP(C) No. 13600/2019 passed by the Supreme Court of India)

ALIGARH DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

NATTHU SINGH & ORS.

Respondent(s)

(With IA No. 138375/2019 - CONDONATION OF DELAY IN FILING REVIEW
PETITION, IA No. 138380/2019 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT, IA No. 138376/2019 - EXEMPTION FROM FILING O.T.
and IA No. 138382/2019 - ORAL HEARING)

Date : 15-10-2019 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANT

By Circulation

UPON perusing papers the Court made the following
O R D E R

Delay condoned.

Issue notice.

(NIDHI AHUJA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER